

lopment India Limited (PDIL) for use in the ammonia plant at Thal. The matter has been examined and it has been decided that of the two ammonia plants at Thal, one will use catalyst supplied by Haldor Topsoe and the other will use catalyst supplied by Projects and Development India Limited.

Repatriates from Sri Lanka working in the agricultural farm at Neyveli

1983. SHRI V. GOPALSAMY:
SHRI L. GANESAN;

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the agricultural farm at Neyveli in Tamil Nadu where the repatriates from Sri Lanka are employed is likely to close down; and

(b) if so, what alternative arrangement has been made by Government to give employment to these repatriates?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Arrests of repatriates from Sri Lanka

1984. SHRI V. GOPALSAMY:
SHRI L. GANESAN;

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the repatriates from Sri Lanka employed in the agricultural farm at Neyveli in Tamil Nadu were arrested and detained by the Government of Tamil Nadu;

(b) what is the number of persons who were arrested by the State Gov-

ernment and how many of them were females; and

(c) what were their demands?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI GIRIDHAR GOMANGO): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Review of nature of technology involved in manufacture of drugs

1985. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government do not feel any necessity to review the nature of technology involved in the manufacture of various drugs in spite of several representations received for such a review;

(b) what are the reasons for not convening any meeting of the Committee on High Technology when it has been found out that several items which were earlier identified to be having technology, actually involve low technology and some of the foreign companies are also producing such drugs from imported penultimate; and

(c) by when the next meeting of the Committee on High Technology is likely to be convened and when was its last meeting held?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The classification of the technology of manufacture of bulk drugs was made by the High Technology Committee for the purpose of identifying foreign companies engaged in the manufacture of bulk drugs not involving high technology for determining the permissible level of foreign equity under FERA and for future licensing under the Drug Policy. The Committee has drawn up the criteria for such determination. As per the Drug Policy,